GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. †2754

TO BE ANSWERED ON THE 1ST AUGUST, 2017/ SHRAVANA 10, 1939 (SAKA)

CRIME CASES

†2754.   PROF. RAVINDRA VISHWANATH GAIKWAD:
SHRI RAJESH VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the number of cases regarding murder, attempt to murder, rape and fraud have been increasing in Delhi;

(b) if so, the details thereof and the action taken in this regard;

(c) whether the criminals have been identified and arrested after reports in the media;

(d) if so, the details thereof and the action taken in this regard; and

(e) the concrete steps being taken by the Government to check such incidents in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)

(a) and (b): Delhi Police has reported that due to various proactive crime prevention strategies, the trend of crime has shown decline under various categories. The number of heinous crimes registered has come down from 11187 in 2015 to 8238 in 2016. Comparison of heinous crime figures of 2015 and 2016 shows a decline of 26.36%. Murder has reduced by 7.37%, Attempt to Murder by 16.1%, Rape by 2% and fraud by 10.4% in the year 2016.

(c) and (d): Delhi Police has reported that all out efforts are made by them to identify and arrest the accused persons involved in the criminal cases and the criminals are arrested as soon as possible, once their identity is established during the course of investigation.

(e): The various concrete measures taken by Delhi Police to check the incidents of crime in the city, inter-alia, include dynamic identification/ mapping of crime-prone areas and strategic deployment of police resources including pickets, foot patrolling and the PCR vans to enhance visibility and prevent crime, deployment of Emergency Response Vehicles (ERVs) and Quick Response Teams (QRTs) in police stations having crime prone areas under their jurisdiction, carrying out regular integrated checking in the area of all police stations, Group Patrolling depending upon the pattern of crime, stationing 'Parakram Vehicles' at various vulnerable places in the capital to thwart any untoward incident, maintaining effective surveillance over active criminals and bringing dark patches to the notice of civic agencies for immediate action. In addition to the above, various measures are also taken by Delhi Police to ensure safety and security of vulnerable groups, namely, women, children, senior citizens and people from North Eastern States.

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